

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 30th November, 2018

No.HC.VII-167 (Pt.-IV)/2014/6991/A.### Shri Liansangzuala, Addl. District and Sessions Judge-cum-CPC, Aizawl (Mizoram) is **exempted** from attending the '2nd National Conference of the Computer Committees of High Courts', scheduled to be held on **8th & 9th December, 2018 at Chandigarh.**

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-IV)/2014/6992 - 7010/A, dated 30.11.2018

Copy forwarded for information and necessary action to:-

1. The Director, Chandigarh Judicial Academy, Chandigarh.
2. The Director, Judicial Academy, Assam.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action (in reference to the letter No. HC.VII-167(Pt.-IV)/2014/6266-6294/A, dated 02.11.2018).
5. The Registrar General, Punjab & Haryana High Court, Chandigarh.
6. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. She is requested to inform the concerned officer of her State accordingly.
9. The District & Sessions Judge, Aizawl.
10. Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl (Mizoram)
11. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
12. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
13. The OSD, Protocol Section, Gauhati High Court, Guwahati.
14. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
15. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
16. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
17. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
18. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
19. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)